

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.15- IA/1113(AHM)2024  
in  
**CP(IB)/236(AHM)2021**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

The saraswat Co. Operative Bank Limited  
V/s  
Nami Steel Private Limited

.....Applicant

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Masoom Shah, Adv.  
For the Respondent :

**ORDER**

**IA/1113(AHM)2024**

This application is filed by the Liquidator for placing on record the 1<sup>st</sup> progress report quarter ending 30 June, 2024.. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1113(AHM)2024** stands disposed of.

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**